DELHI LEGISLATIVE ASSEMBLY SECRETARIAT

Old Secretariat, Delhi 110054 Dated, the 29th May 2014

NOTIFICATION

No.25(11)/2014/LAS-V/Leg./10378h. Parvesh Sahib Singh an elected member of the Fifth Legislative Assembly of the National Capital Territory of Delhi from Mehrauli Assembly Constituency (Constituency No.45) has resigned his seat in the Legislative Assembly and his resignation has been accepted by the Hon'ble Speaker with immediate effect.

(L.R. GARG) SECRETARY Dated, the 29th May, 2014

No.25(11)/2014/LAS-V/Leg./

Copy for information to:-

- 1. Sh. Parvesh Sahib Singh, Flat No.7-B, Block-U & V, Shalimar Bagh, Delhi
- 2. The Secretary, Election Commission of India, Nirvachan Sadan, Ashok Road, New Delhi.
- 3. The Chief Electoral Officer, GNCT of Delhi.
- 4. All Members of the Delhi Legislative Assembly, Delhi.
- 5. All Members of Parliament from Delhi.
- 6. The Secretary-General, Rajya Sabha/Lok Sabha, Secretariat, New Delhi.
- 7. The Chief Secretary to the Govt. of NCT of Delhi.
- 8. The Secretary to the Lt. Governor of NCT of Delhi.
- 9. All Pr. Secretaries/Secretaries/Administrative Officers GNCT of Delhi
- 10. The Principal Secretary to the Chief Minister/Secretaries of all Ministers of Delhi.
- 11. The Secretary to Hon'ble Speaker, Delhi Assembly, Delhi
- 12. All Branches of Delhi Vidhan Sabha Sachivalaya, Delhi
- 13. Sr. A.O./A.L.I.O./Care Taker, Delhi Vidhan Sabha Sachivalaya, Delhi.

DEPUTY SECRETARY (LEGISLATION)